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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : TCP/427/ (IB)/2017
NAME OF THE PETITIONER(S) : M.K SONS ENGINEERING PVT LTD
NAME OF THE RESPONDENT(S) : EASUN REYOLLE LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.] B.Dhanaraj - S. Venkatesh	Ch. Mohd Sharief Tariq - Counsel for Respondent firm	B. Dhanaraj	
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ORDER

Counsel for both of the parties are present. Matter is posted for final arguments. Put up on 30.08.2017 at 10.30 A.M.

-Sd-
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

-Sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)